

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 95 of 2014

Dated : 16th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**M/s Chhattisgarh State Power Distribution
Co. Ltd.**

..... Appellant(s)

Versus

**Chhattisgarh Electricity Regulatory Commission
& Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. K.K. Agrawal (Rep.) for R.2
Mr. M.G.Ramachandran for R-4

ORDER

Mr. Umapathy undertakes to file Vakalatnama on behalf of Respondent No.2 today and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 14.08.2014 after serving copy on the other side.

Post the matter for hearing on **19.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt